

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 258/TT/2013

Date: 1.1.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for Tiruvalam (POWERGRID) - Chitoor (APTRANSCO) 400 kV D/C (Quad) line along with associated bays and equipments under Supplementary Transmission System associated with Vallur TPS in SR

Sir,

I am directed to refer to the Commission's earlier letter dated 18.11.2013 on the above mentioned subject, seeking certain information by 2.12.2013 (copy enclosed), and to say that reply is still awaited. It is requested that information sought vide aforementioned letter may kindly be sent along with the following further information on affidavit, with advance copy to the respondents/beneficiaries, latest by 17.1.2014:-

- (a) Management certificate and revised tariff forms for Asset per anticipated DOCO i.e. 1.1.2014 (if DOCO has been revised/ shifted further, petitioner may inform the Commission proactively the revised DOCO and revised management certificate and submit revised tariff forms on affidavit in accordance with the 2009 Tariff Regulations);
- (b) Element-wise break up of initial spares;
- (c) Element-wise details of IDC and IEDC upto DOCO and from scheduled DOCO to anticipated/actual DOCO;
- (d) Details of the other assets covered under "Supplementary Transmission System associated with Vallur TPS" in Form -5 D.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)